

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	·
COMPANY PETITION/APPLICATION NO.	CA No. 212/252/HDB/2017
NAME OF THE COMPANY	Majee Industries Private Limited
NAME OF THE PETITIONER(S)	Majee Industries Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. HARIXIARAYAN.	A.D rocate	hoveryangentala O gameill. Com,	Four Mer
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.G.Harinarayan, Learned Counsel for the Petitioner.

Case is posted to 22.12.2017.

Member (T)

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